

ITEM NO.4

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 817/2023

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHIV KUMAR . & ORS.

Respondent(s)

Date : 25-07-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.

For Respondent(s)

Ms. Vanshaja Shukla, AOR
Ms. Ankeeta Appanna, Adv.
Mr. Mr. Debasis Sundaray, Advo, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 to 4 have already filed counter affidavit.

Four weeks time, as a last chance is granted to Ld. Counsel for Appellant to file death certificate /IA deletion in respect of deceased respondent no.5.

Issue reminder for records.

List again on 12.09.2023.

VIVEK SAXENA
Registrar

pm